

1.8.96

Mr. Dr. R. K. Saxena, J.M.

Mr. Mr. S. Dargal M.M.

None is present in the parties. The matter has been taken up on revision of Cause list and again have appeared. As the perusal of records shows that Counsel for applicant had last appeared on 6.7.95. He failed to appear on 17.11.95, 31.1.96 and today. It appears that the applicant is not interested in the case. It is, therefore, dismissed in default. *[Signature]*

*[Signature]*  
M.M.

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J.M.